

Annexure-5

Name of the corporate debtor: Saga Automotive (India) Private Limited (A company under Liquidation)

Date of commencement of liquidation 16.03.2021;

Updated List of stakeholders as on: 03.08.2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1.	Central Goods and Service Tax Division – A, (through Assistant Commissioner, Ms. Neelima Khorwal)	Central	-	13.04.2021	12,56,51,334	12,56,51,334	Central excise duty along-with penalty and interest	NIL	NA	28.30%	0	0	0	0	The claim was admitted provisionally by the liquidator

2.	Employees Provident Fund Organisation	Central		12.04.2021	6,88,560	1,93,452.00	Belated remittances of the statutory dues by the department	Nil	NA	0.05%	0	0	0	4,95,108	The claim is under verification in want of documents by stakeholders to substantiate the claim
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